

- (v) Development of a camping site at Bangriposi near the Calcutta-Bharagoda National Highway;
- (vi) Construction of a tourist bungalow at Balichandrapur (District Cuttack);
- (vii) Construction of a marine drive from Puri to Konark along the coast;
- (viii) Development of facilities on the beach at Konark.

Since the selection of tourist centres for development in the Central Sector is based primarily on their potential to stimulate international tourist traffic, and out on place-wise or State-wise basis, the emphasis in the Central Plan has been placed on the development of facilities at Bhubaneswar, Puri and Konark in Orissa.

In the Fifth Plan, the Central Department of Tourism has had a master plan (land-use plan) of the area surrounding the Sun Temple at Konark prepared for ensuring a regulated growth of tourist facilities and for preserving the natural environmental characteristics of the place; at Bhubaneswar, the India Tourism Development Corporation is enlarging its travellers lodge to meet the increase in demand for tourist accommodation; at Puri, a youth hostel has been constructed by the Central Department of Tourism; and an amount of Rs.1,62,308/- has been released by the Central Department of Tourism to the State Government for the purchase of a motor launch for cruising on Chilka lake.

The proposal of the State Government to construct a marine drive from Puri to Konark was also recommended for inclusion in the State Fifth Plan to the Planning Commission.

Due to constraint on resources and other priorities it has not been possible to release any funds for the schemes mentioned at (ii) to (iv) and at (viii) above.

Reservation of Class I and II posts for Persons Belonging to S.C./S.T. in Collectorates of Central Excise and Customs'

6298. SHRI MOHAN LAL PIPIL : Will the Minister of FINANCE AND REVENUE AND BANKING be pleased to state :

(a) the total number of Class I and class II (Gazetted) posts in the various Central Excise and Customs collectorates as on 1-7-1977 and the total number of posts reserved for the candidates belonging to the Scheduled Castes and Scheduled Tribes; and

(b) how many of the posts earmarked for the candidates belonging to Scheduled Castes and Scheduled Tribes are still lying vacant and on how many posts candidates other than Scheduled Castes and Scheduled Tribes have been appointed and the reasons for such appointments?

THE MINISTER OF FINANCE AND REVENUE AND BANKING (SHRI H. M. PATEL) : (a) A statement showing the total number of Class I (Group A) and Class II (Group B) (Gazetted) posts in the various Collectorates of Central Excise and Customs as on 1-7-1977 is annexed. There is no reservation relating to the posts borne on the establishment of these Departments for persons belonging to Scheduled Castes and Scheduled Tribes. However, the general instructions of the Department of Personnel and A. Rs. provide that (i) vacancies in the direct recruitment quota filled on All India basis by open competition; as well as (ii) vacancies filled by promotion on the basis of selection from Group B to the lowest rung in Group A and from Group C to the Group B where the direct recruitment does not exceed 50%, should be filled to the extent of 15% by Scheduled Castes and 7% by Scheduled Tribe candidates. These Orders also provide that the short-fall in direct recruitment vacancies (both in Group B and Group A) should be carried forward to three years subject to certain restrictions, but no such carry forward has been provided in the matter of filling up promotion vacancies in Group B or Group A.

(b) As there is no reservation relating to the posts borne on the establishment of these Departments, this does not arise.

Statement

S. No.	Name of the Collectorate/Custom Houses.	CLASS I (Group 'A')	CLASS II (Group 'B')
<i>Central Excise Collectorate</i>			
1.	Ahmedabad	36	120
2.	Allahabad	32	110
3.	Bangalore	25	110
4.	Baroda	29	165
5.	Bombay	74	238
6.	Bhubaneswar	10	37
7.	Calcutta	30	160
8.	Chandigarh	27	115
9.	Cochin	26	97
10.	Delhi	36	104
11.	Guntur	16	118
12.	Goa	6	19
13.	Hyderabad	22	77
14.	Jaipur	13	51
15.	Kanpur	32	102
16.	Madras	35	161
17.	Madurai	26	79
18.	Nagpur and Indore	28	120
19.	Patna	42	107
20.	Poona	34	121
21.	Shillong	19	69
22.	West Bengal	36	119
	TOTAL	634	2,599
<i>Customs houses</i>			
1.	Bombay	89	317
2.	Calcutta	56	209
3.	Cochin	8	37
4.	Madras	36	97
5.	Visakhapatnam	3	7
	TOTAL	192	667
	GRAND TOTAL	826	3,066